further advice or help in regard to the organisation of elections is needed by the Government of Nepal, the Government of India will endeavour to give it. That is in conformity with their policy of helping friendly countries in such matters. There is no question of commitment of any kind.

INDIANS IMPRISONED IN FOREIGN COUNTRIES

*335. Shri Jajware: Will the Prime Minister be pleased to refer to the reply to my question No. 134 asked on the 10th November, 1952 regarding Indians imprisoned in foreign countries and state whether Government are now in a position to furnish the information?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): A statement containing the information available at present is placed on the Table of the House. [See Appendix III, annexure No. 14.]

COTTON TEXTILE INQUIRY COMMITTEE

*337. Shri Madhao Reddi: Will the Minister of Commerce and Industry be pleased to state whether the Cotton Textile Inquiry Committee has submitted the report of its findings?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): No.

RECRUITMENT IN THE 4TH ASSAM RIFLES

*342. Shri Rishang Keishing: (a) Will the **Prime Minister** be pleased to state whether it is a fact that certain percentage is reserved for recruitment in the 4th Assam Rifles in Manipur for the Manipuris of the hills and the plain?

(b) How many of them were given interview at the time of recruitment during the year 1952 and how many candidates were rejected?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) No. There is no reservation for Manipuris of the hills or the plains.

(b) 126 Manipuris were medically examined and 60 were rejected as medically unfit.

TALKS ON PASSPORT SYSTEM

*345. Shri Heda: (a) Will the Prime Minister be pleased to state what was the original date fixed for the Passport Talks with Pakistan Government?

(b) How many times was this date postponed?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) It was originally proposed to hold the talks some time in the last week of December 1952.

(b) Once only, to the last week of January 1953, when the talks were held.

BUILDING FOR AHMEDABAD BROADCASTING STATION

*347. Dr. Amin: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that the Broadcasting Station at Baroda has been housed in a modern building with air-conditioned sound-proof rooms; and

(b) whether it is a fact that the Broadcasting Station at Ahmedabad has been housed in an ordinary rented building?

The Minister of Information and Broadcasting (Dr. Keskar): (a) The studios of Baroda Station are air-conditioned and have sound-proof doors.

(b) Yes, Sir.

Assistance for Irrigation Projects in U. P.

*348. Shri Vittal Rao: Will the Minister of Irrigation and Power be pleased to state whether the Government of India gave any financial assistance to the U.P. Government forits irrigation projects and if so, how much?

The Deputy Minister of Irrigation and Power (Shri Hathi): Yes. Sir. Loans amounting to Rs. 5 cropes in 1949-50 for Development Schemes including Sarda Hydel Project and Rs. 1 crore in each of the years 1950-51 and 1951-52 for the Sarda Hydel Project were advanced to the U.P. Government.

AUTOMOBILE INDUSTRY

*349. Shri Nanadas: Will the Minister of Commerce and Industry be pleased to state the results of the enquiry of the Tariff Commission into the working of the Automobile Industry in India?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): The enquiry has not yet been completed.